

CENTRAL ELECTRICITY REGULATORY COMMISSION
Core 3, Scope Complex, 6th Floor, Lodi Road, New Delhi-110003.
(Tel No.4364911 FAX NO.43600010)

Coram:

1. **Shri Ashok Basu, Chairman**
2. **Shri G.S. Rajamani, Member**
3. **Shri K.N. Sinha, Member**

Petition No. 79/2002

In the matter of

Maintaining the Regional Grid Frequency at 49.0 Hz and above and compliance of direction of Regional Load Despatch Centre.

And In the matter of

Southern Regional Load Despatch Centre

-Petitioner

Vs

APTRANSCO & Others

-Respondents

ORDER

This petition was last heard on 27.9.2002, when the Commission directed Member Secretary, SREB to convene a special meeting of SRE Board to decide on the date of implementation of ABT in the Region. As reported by Member Secretary, SRE Board in its special meeting held on 22.10.2002, has decided to implement ABT in the Region with effect from 1.1.2003. In the said meeting it was decided that UI pool account would be maintained by SRLDC on the lines it was being maintained by WRLDC in Western Region. The procedure proposed for maintenance of UI pool account is at variance with the latest decisions of the Commission as contained in the order dated 1.4.2000 in Petition No. 2/1999 and order dated 15.12.2000 Review Petition No. 13/2000. The Commission had earlier directed that the matter should be considered by the IEGC Review

Panel. However, IEGC Review Panel did not make any recommendations on the issue. The Commission will, therefore, take a view after hearing all concerned, including Director (Operations), PGCIL and Member Secretary, Regional Electricity Boards on the issues.

2. Accordingly, we direct that the petition filed by SRLDC is listed for hearing on **19.12.2002** at **10.30 AM** before the Commission. Issue notice to all concerned accordingly.

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(G.S. RAJAMANI)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 28th November 2002